

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1033**

**TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2024/ SRAVANA 9, 1946 (SAKA)**

**POWERS OF SEIZURE UNDER NDPS ACT**

**1033 SHRI SHAMBHU SHARAN PATEL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of drug law enforcement agencies which have been given powers of seizure under the NDPS Act; and**

**(b) the quantum of drugs seized and total cases in the last three years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) The following Drug Law Enforcement Agencies have been given powers under the Narcotic Drugs & Psychotropic Substances (NDPS) Act, 1985: -**

<b>Sl. No.</b>	<b>Name of Central Agency</b>
<b>1</b>	<b>Narcotics Control Bureau</b>
<b>2</b>	<b>Central Bureau of Narcotics</b>
<b>3</b>	<b>Directorate of Revenue Intelligence</b>
<b>4</b>	<b>Central Excise and Customs</b>
<b>5</b>	<b>Central Economic Intelligence Bureau</b>
<b>6</b>	<b>Sashastra Seema Bal</b>
<b>7</b>	<b>Railway Protection Force</b>
<b>8</b>	<b>Border Security Force</b>
<b>9</b>	<b>Indian Coast Guard</b>
<b>10</b>	<b>Assam Rifles</b>
<b>11</b>	<b>National Investigation Agency</b>
<b>12</b>	<b>Central Bureau of Investigation</b>

**Source: Department of Revenue, Ministry of Finance and Narcotics Control Bureau, MHA**

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**Further, the empowerment of State Drug Law Enforcement Agencies is notified by the respective State Governments. While all State Police are empowered to Search, Seizure and Investigation under NDPS Act, 1985, the empowerment of other State agencies like State Excise, etc. varies from State to State.**

**(b) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022, drug-wise seizures under Narcotic Drugs & Psychotropic Substances Act (NDPS Act), 1985 during 2020-2022 is at Annexure-I. The total number of cases registered under NDPS Act, 1985 during 2020-2022 is as under: -**

<b>S.No</b>	<b>Year</b>	<b>Number of cases</b>
<b>1</b>	<b>2020</b>	<b>59806</b>
<b>2</b>	<b>2021</b>	<b>78331</b>
<b>3</b>	<b>2022</b>	<b>115236</b>

**Source: Crime in India, 2022, NCRB**

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**Annexure-I**

Drug-wise seizures under Narcotics Drugs & Psychotropic Substances Act (NDPS Act), 1985 during 2020-2022

SL	Drugs Heads	2020			2021			2022		
		KGs.	Nos.	Ltrs.	KGs.	Nos.	Ltrs.	KGs.	Nos.	Ltrs.
1	Opium Based Drugs	246223.868	0	0.000	268671.105	0	0.000	337169.905	0	0.000
2	Cannabis Based Drugs	853554.414	0	0.000	796080.805	0	0.000	1716700.049	0	0.000
3	Cocaine(In Kg)	493.009	0	0.000	2220.490	0	0.000	71.829	0	0.000
4	Psychotropic Substances	5357.801	0	0.000	1457.439	0	0.000	3042.983	0	0.000
5	Medicinal Preparations	82111.512	56069140	139495.917	51299.887	44578576	682129.967	16249.711	17189558	4561206.774
6	Drug Precursor - Acetic Anhydride	17.612	0	0.000	0.000	0	0.000	0.000	0	0.000
7	Other Drugs	129009.023	3185911	964736.080	17415.976	3834111	213496.370	7341.059	301413	79542.325
	<b>Total</b>	<b>1316767.239</b>	<b>59255051</b>	<b>1104231.997</b>	<b>1137145.702</b>	<b>48412687</b>	<b>895626.337</b>	<b>2080575.536</b>	<b>17490971</b>	<b>4640749.099</b>

Source: Crime in India, 2022 NCRB

\$ Revised data for 2018 & 2020 has been furnished by Sikkim. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2020

\$ Revised data for 2017-2021 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2021

# Clarifications are pending from Nagaland for the year 2022